

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 18-04-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/437(CHE)/2024**

**PETITION NUMBER : CP(IB)/826CHE/2020**

**NAME OF THE APPLICANT : S Venkataraman (Liquidator)  
(JBM Shelters Pvt Ltd)**

**NAME OF THE RESPONDENT(S) : LICHFL Trustee Company Pvt Ltd**

**UNDER SECTION : Sec 60(5) of IBC, 2016, r/w Rule 11 of  
NCLT,2016**

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**ORDER**

Ld. Counsel Ms. Elamathi for the Applicant / Liquidator. Ld. Counsel Mr. Srinivasan for R1.

The Sub-Registrar, Guduvanchery has been impleaded in the array of the Respondents. The Sub-Registrar, Guduvanchery is directed to file reply within 2 weeks and appear in the next date of hearing.

List the application for hearing on **10.06.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY  
Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**